

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT)(Insolvency) NO. 447 OF 2020

In the matter of:

Robin Chauhan

...Appellants

Vs

Blue Star Ltd & anr .

...Respondents

For Appellants: Mr. Roshan Kumar, Advocate.

For Respondents: Mr. Yashvardhan Advocate for R1.

Mr. Apoorv Shukla, Advocate for R2.

ORDER

18.03.2020- After hearing both the parties, learned counsel for the appellant seeks permission to withdraw its appeal with a liberty to settle the matter with the Operational Creditor. Prayer allowed. The liberty is given as per law.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam